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**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2 PM ON 21/01/2020**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1321/2019
PETITION NUMBER : IBA/332/2019
**NAME OF THE PETITIONER(S) : ASHOK VELAMUR SESHADRI (RP)
(R.A.SAMY TRADING PVT LTD)**
NAME OF THE RESPONDENT(S) : A RAGHURAM & 1 ANOTHER
UNDER SECTION : 45,49,66&69 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	VIPIN KARRICR. INDIALAKI LLP	FOR RP	
2.	T.K. Bhaskar Vikram P Janu Shwetha Vasudeva	For R1	
3.	P. Suresh	For R2	

ORDER

At request of the Learned Counsels for the parties, post the matter on
05.02.2020.

-Sd-
(S. VIJAYARAGHAVAN)
Member (Technical)

-SD-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)